

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p data-bbox="512 833 765 857"><u>OA No.76/2012</u></p> <p data-bbox="512 857 924 881"><u>Date of Order : 24.08.2012</u></p> <p data-bbox="512 895 1149 919">Mr. D.S. Sodha, counsel for the applicant.</p> <p data-bbox="512 919 1149 943">Ms. Anjana Jawa, counsel for respondents.</p> <p data-bbox="512 954 1423 1236">Learned Counsel for the applicant submits the OA has become infructuous as the order of transfer in respect of the applicant has been withdrawn by the respondent authority and he seeks permission to withdraw the OA.</p> <p data-bbox="512 1247 1423 1430">Considering the submission made by the learned counsel for the applicant, the OA is dismissed as withdrawn. No order as to costs.</p> <p data-bbox="1017 1502 1216 1526">[B.K.Sinha]</p> <p data-bbox="937 1526 1322 1550">Administrative Member</p>
	<p data-bbox="512 1685 566 1709"><u>rss</u></p>

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